

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No.213**

C.A No. 49/CIII/ND/2020

In

96/241/242/ND/2019

**IN THE MATTER OF:**

Mr. Manish Raswant & Ors.

**Vs.**

M/s. MKJ Exports Pvt. Ltd. & Ors.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 01.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

List the matter on **08.05.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**